

Annexure 1

Name of the Corporate debtor: M/s.Nawa Engineers and Consultants Private Limited; Date of commencement of liquidation: 10.10.2018 and appointment or amended on 08.12.2023; List of stakeholders as on :15.04.2024

List of Secured financial creditors

S No	Name of Creditors	Identification No	Details of claims received		Details of claim admitted						Amount of contingence nt claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claims	Amount covered by security interest	Where security interest relinquished ? (Yes/No)	Details of Security interest	% share in total amount of claims admitted					
1	State Bank of India	1	05.11.2018	23,50,87,112	23,50,87,112	Form D	Fair market value of the properties as per valuation Reports dated: 1.Plant and Machinery -Rs.2.31 Crs, 2. Lease hold rights of Land and Building at the plot no.D-16, Unit-1, Phase V, IDA , Jeedimetla,Hyd-Rs.3.95 Crs, 3. Lease hold rights of Land and Building at the Plot No.D-18, Unit -II, Phase V, IDA , Jeedimetla, Hyd- Rs.2.89 Crs, 4. Lease hold rights of Land and Building at the Plot No.4B,4C,4D,Phase V, IDA, Jeedimetla ,Hyd -Rs.10.83 Crs	Yes	Details given below	36.54	0	0	0	0	
Sub Total				23,50,87,112	23,50,87,112					36.54	-	-	-	-	